

31



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 266/252/HDB/2017
NAME OF THE COMPANY	Icronex Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Icronex Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siri preeti	Advocate	7331108705	
A. Sandhya Rani	Advocate	9966775292	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Heard Ms.Siri Preeti Duggirala along with Ms.A.Sandhya Rani, learned counsels for the Petitioner;

RoC report is still awaited.

Post the case for final hearing on


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)